

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)**

**CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 16 .11.2023 AT After Court-1 hearings**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/1778/2023 in CP (IB) No.296/9/HDB/2020</b>
<b>NAME OF THE COMPANY</b>	<b>Ramky Infrastructure Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Bhagirathi Infrapower Projects Pvt Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Ramky Infrastructure Ltd</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

**IA (IBC)/1778/2023**

**Present:** Ld. Proxy Counsel Mr. Sravan for the Applicant.

Ld. Proxy Counsel Ms. Rithika Reddy for the Respondent.

Ld. Counsel for the Respondent prays for adjournment for filing of counter.

Prayer is allowed. **Matter is adjourned to 21.12.2023.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**